

Daily Board
In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)
Criminal Cause List dated 23/11/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Cri Appeal	827/18	Brijbhushan Ramsurat Niahad – Applicant Vs State Mankhurd P.stn – Respondent	Hearing
2	Sessions Case	755/18	The State Agripada p.stn Vs Dashrath Kanojia and others	Hearing
3	CRI MA	3250/19	Joy Joseph Thomas – Applicant Vs State EOW	Hearing
4	CRI MA	3251/19	Joy Joseph Thomas – Applicant Vs State EOW	Hearing

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In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)
Criminal Cause List dated 24/11/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	1184/19	The State Worli p.stn Vs Abdul Haq Gulam Khan	Arguments
2	Sessions Case	1607/19	The State Mulund p.stn Vs Vishwanath Shankar Mhaske	Arguments
3	Cri MA	345/19	Anish Kasturbhai Shah – Applicant Vs M/s R.B. Financila Services Ltd – Respondent	Hearing
4	Cri MA	346/19	Anish Kasturbhai Shah – Applicant Vs M/s M/s Firestorm Finance Pvt Ltd – Respondent	Hearing
5	Sessions Case	159/19	The State Wadala Railway p.stn Vs Mohd Bilal Hussain Shaikh	Hearing
6	Sessions Case	427/16	The State Chunabhatti p.stn Vs Shrinivas Yallam Raju Lakka	Order exhibit
7	Cri BA	556/20	Binder karansingh Gujjar Vs DCB CID P.stn	Hearing
8	Sessions Case	754/16	DCB CID Unti X Vs Pradyuman Yadav and others	Reply
9	Sessions Case	230/18	DCB CID Unti X Vs Paramjeet Bhupsingh Ahlawat	Reply
10	Sessions Case	416/20	DCB CID Unti X Vs Virendrakumar @ Binder Gujjar	Reply

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In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)
Criminal Cause List dated 25/11/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	590/19	The State Dadar p.stn Vs Sachin Anant Dhumal	Arguments
2	Cri Appeal	1014/14	M/s Rajat Pharmachem Ltd – Applicant Vs Canban Factors Ltd and State - Respondent	Hearing
3	Cri Rev App	1049/15	Pradeep Furia – Applicant Vs Ramesh Thakkar and others – Respondent	Hearing
4	Cri Appeal	521/17	Sumedha Systems Pvt Ltd – Applicant Vs Ajit Thorat and State – Respondent	Hearing
5	Cri Appeal	163/19	Vyankatesh Panigar – Applicant Vs State Nehru Nagar p.stn - Respondent	Hearing
6	Cri MA	859/19	Ajit Thorat – Applicant Vs Sumedha Systems pvt ltd and State- Respondent	Hearing
7	Sessions Case	628/18	The State Khar p.stn Vs Parvati Khaka and others	R/E (P.H.)
8	ABA	1338/20	Shashikant Nathuji Wakode Vs The State Daeonar p.stn	Hearing

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In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)
Criminal Cause List dated 26/11/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	338/16	The State Mulund p.stn Vs Kazi John Sayyad	Judgment
2	Sessions Case	55/17	The State Mulund p.stn Vs Gazi Rafique Jafari	Judgment
3	Sessions Case	1406/19	The State MRA Marg p.stn Vs Mohd Ikram Mohd Nasir	Arguments
4	Cri Appeal	1139/14	Darayes Jal Shroff - Applicant Vs Firoz AhmedMohd Ibrahim and State - Respondent	Hearing
5	Cri Appeal	492/15	The State Malbar Hill p.stn Vs Firoz Afsar Shaikh and others – Respondent	Hearing
6	Sessions Case	589/17	The State Dharavi p.stn Vs Sanaulla Hussain and others	Reply

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Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	981/19	The State Byculla p.stn Vs Gopal Giridhar Pandey and others	Arguments
2	Sessions Case	471/19	The State Wadala Railway p.stn Vs Vinod Pokraj Makwana and others	Hearing
3	Sessions Case	472/19	The State Wadala Railway p.stn Vs Vinod Pokraj Makwana and others	Hearing
4	Sessions Case	1142/19	The State Wadala Railway p.stn Vs Mohd Farhan Mohd Nasim Khan	Hearing
5	Sessions Case	1143/19	The State Wadala Railway p.stn Vs Mohd Farhan Mohd Nasim Khan	Hearing
6	Sessions Case	204/17	The State Mankhurd p.stn Vs Yogita Ganesh Sale and others	Hearing
7	Sessions Case	408/17	The State Dharavi p.stn Vs Mohd Irshad Kamaru Hasan Shaikh and other	Hearing

